



# The Calcutta Gazette

## *Extraordinary*

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### PART I

Orders and Notifications by the Governor of Bengal, the High Court,  
Government Treasury, etc.

GOVERNMENT OF BENGAL

DEPARTMENT OF COMMERCE AND  
LABOUR.

Commerce.

NOTIFICATION.

No. 3346Com.—7th November 1939.—In exercise of the power conferred by section 8 of the Factories Act, 1934 (XXV of 1934), the Governor is pleased to exempt all jute mills in the province of Bengal from the provisions of sections 36 and 45 of the said Act for the period during which the public emergency arising out of the war continues.

By order of the Governor,

K. G. MORSHED,

*Joint Secy. to the Govt. of Bengal.*